

LOK SABHA
UNSTARRED QUESTION No. 4528
TO BE ANSWERED ON 19th March, 2026

EXPANSION OF GAS PIPELINE AND CGD INFRASTRUCTURE

4528. SMT. D K ARUNA

पेट्रोलियम और प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the length of natural gas pipelines laid and commissioned in the country during the last five years, year-wise;
- (b) the number of new districts and households brought under the City Gas Distribution (CGD) network during the said period;
- (c) the manner in which the supply adequacy is being ensured for Piped Natural Gas (PNG) consumers;
- (d) whether pricing reforms have improved gas availability for industrial and MSME users and if so, the details thereof; and
- (e) the challenges faced in expanding gas infrastructure to remote and underserved regions of the country?

ANSWER

पेट्रोलियम और प्राकृतिक गैस मंत्रालय में राज्य मंत्री
(श्री सुरेश गोपी)

**MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS
(SHRI SURESH GOPI)**

(a) & (b) The length of natural gas pipelines laid and commissioned in the country during the last five years, year-wise are as follows:

Category	FY 2020-21	FY 2021-22	FY 2022-23	FY 2023-24	FY 2024-25
Natural Gas Pipelines commissioned (in km)	2,141	1,494	1,562	1,369	449

The number of households brought under the City Gas Distribution (CGD) network during the said period is as follows:

DPNG Connections (in Nos.)	FY 2020-21	FY 2021-22	FY 2022-23	FY 2023-24	FY 2024-25
	16,17,459	16,24,382	17,26,567	18,93,282	21,18,955

(c) to (e) Government have taken various steps to ensure supply adequacy of PNG across the country which, inter-alia, includes allocating domestic gas on priority basis to Compressed Natural Gas (Transport)/ Piped Natural Gas (Domestic) [CNG(T)/PNG (D)]; diverting domestic gas from non-priority sectors to meet the requirement for CNG (T)/PNG (D) sector; expansion of CGD network; expansion of National Gas Grid Pipeline; setting up of Liquefied Natural Gas (LNG) Terminals; Sustainable Alternative Towards Affordable Transportation (SATAT) initiatives to promote Compressed Bio Gas (CBG), etc. Government has also notified that gas produced from discoveries in Deepwater, Ultra Deepwater and High Pressure-High Temperature areas, in any situation which may require proportionate distribution of the gas offered under the bidding process, the contractor shall offer gas to bidders belonging to CNG (T)/PNG (D) sector on priority. PNGRB has notified the Unified Tariff effective from 01.04.2023 for all pipelines that are part of the National Gas Grid System (*this comprises of ~ 90% of Total Operational Common Carrier Pipelines authorised by PNGRB*). This reform advances the objective of “One Nation, One Grid, One Tariff” and reduces regional disparities in natural gas transportation cost, thereby enhancing competitiveness of industries and MSMEs.

Providing Piped Natural Gas (PNG) connections is part of development of City Gas Distribution (CGD) Network and the same is carried out by the entities authorized by Petroleum and Natural Gas Regulatory Board (PNGRB) as per their Minimum Work Programme (MWP). After completion of 12/12A CGD bidding round, PNGRB has authorized entities for the development of CGD network in 307 Geographical Areas (GAs), covering 100% of the mainland area for the development of CGD network across the country including remote and underserved regions. As per MWP target, authorized entities have to provide approx. 12.6 crore PNG connections by 2034. As on 31.12.2025, the authorized entities have provided more than 1.60 crore PNG Domestic (PNG (D)) connections. The problems being faced in expansion of PNG network is mainly attributed to delay in grant of permissions by the statutory authorities.
